

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 616/2018
OA No. 1436/2015**

New Delhi this the 17th day of December, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Leena Sharma,
W/o Sh. Deepak Sharma,
D/o Sh. Laxmi Kant Sharma,
R/o C-3/140, Dayal Pur,
Near Adharshila Public School,
Delhi-110094

- Petitioner

(By Advocate: Mr. M.R. Farooqui)

Versus

1. Mr. Rajender Kumar,
Chairman,
Delhi Subordinate Service Selection Board
(DSSSB)
Office at FC-18, Industrial Area,
Karkardooma, Delhi
2. Mr. Anshu Prakash,
Chief Secretary,
Govt. of NCT of Delhi,
New Secretariat, IP Estate,
New Delhi-110092
3. Dr. Puneet Kumar Goel,
Commissioner,
South Delhi Municipal Corporation,
Office at Dr. Shyama Prashad Mukharjee
Civic Center, Zakir Hussain Marg,
New Delhi-110002
4. Mr. P.K. Gupta,
Commissioner,
North Delhi Municipal Corporation,
Office at Dr. Shyama Prashad Mukharjee
Civic Center, Zakir Hussain Marg,
New Delhi-110002
5. Mr. Amit Yadav,
Commissioner,
East Delhi Municipal Corporation,
Office at Dr. Shyama Prashad Mukharjee
Civic Center, Zakir Hussain Marg,
New Delhi-110002

(By Advocates: Mr. Anuj Kr. Sharma for DSSSB, Mrs. Anupama Bansal for NDMC, Mr. RK Jain for SDMC and Ms. Punam Singh for EDMC)

ORDER (Oral)

Ms. Nita Chowdhury:

When the matter is taken up, it is noticed that the DSSSB was directed to recommend and select the applicant for appointment to the post of Teacher (Primary) in MCD against UR category. Counsel for the DSSSB informs that they have selected the applicant. But it is not clear whether the dossier in respect of the applicant has been sent as yet. They are directed to complete their action expeditiously and Respondent MCD to take final action in 60 days.

2. In view of the substantial compliance of the order of the CAT by the respondents, nothing further remains in this CP and the same is closed. Notices also stand discharged.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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